

capacity-wise details thereof, for the years 1996-97 and 1997-98 ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b) : The following power projects for being set up in the private sector in Andhra Pradesh involving foreign investment have been cleared by the Government:

Sl. No.	Name of the Project	Capacity (MW)	District	Promoter
1.	Visakhapatnam TPS	1040 MW	Visakhapatnam	Ashok Leyland National Power U.K
2.	Jegurupadu GBPP	216 MW	East Godavari	GVK, USA
3.	Godavari GBPP	208 MW	East Godavari	Spectrum, USA

The first unit of Jegurupadu CCGT has already been synchronised on 4.7.1996.

In addition, interest has been expressed by foreign companies for setting up of following power projects in Andhra Pradesh :—

1.	Jagurupadu-II CCGP	235 MW	East Godavari	GVK India Ltd
2.	Krishnapatnam 'A' TPS	500 MW	Nellore	GVK Industries Ltd
3.	Krishnapatnam 'B' TPS	500 MW	Nellore	BESICORP Int Power USA
4.	Ramagundam	500 MW	Karimnagar	BPL Group

Processing of Banana

5134. SHRI T. GOVINDAN : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government are planning to start any industry for processing the tapioca and traditional banana available in South;

(b) if so, likely location thereof;

(c) the other measures taken to preserve and market the above item all over the country by the Government; and

(d) the assistance given to the State Government in this regard during the last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b) : Ministry of Food Processing Industries does not set up any industry.

(c) The Ministry is operating certain Plan Scheme under which financial assistance is provided to State Government organisations/Assisted/Joint Sector companies/Voluntary organisations/Cooperatives etc. for setting up/upgrading of food processing facilities, marketing support, setting up of cold chain, etc.

(d) No proposal seeking financial assistance in this regard has been received during the last three years.

Drinking Water in Assam

5135. SHRI UDDHAB BARMAN : Will the PRIME MINISTER be pleased to state :

(a) whether the State Government of Assam has sent any schemes to meet the drinking water requirement of urban population of Assam; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) Under the Centrally Sponsored Accelerated Urban Water Supply Programme which provides for Central assistance of 50% for water supply schemes in towns having population less than 20,000 (As per 1991 Census), the Assam Urban Water Supply & Sewerage Board (AUWSP & SB) has forwarded the water supply schemes for Namroop town during 1994-95. The same was approved at an estimated cost of Rs. 135.31 lakhs and an amount of Rs. 26.06 lakhs was released for the said scheme.

During 1995-96, out of 11 towns recommended by the State Level Selection Committee (SLSC), the AUWSP & SB submitted detailed project reports for seven towns namely; Sonari, Pallashbari, Bilasipara, Savithebari, Nazira, Gossaigaon and Lakhipur for a total project cost of Rs. 1813.91 lakhs. These DPRs have been examined and technical comments were conveyed in November, 1995 to AUWSP & SB. However, the Board has not responded to these observations so far.

Forestry and Horticulture under Jawahar Rojgar Yojana

5136. SHRI GANGA RAM KOLI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether any agricultural land belonging to Alkshendra College, Bhing, District Bahreich (U.P.) had been assigned during the year 1992 for development of forestry and horticulture under the Jawahar Rojgar Yojana;

(b) if so, the details thereof; and